

[Shri Mallikarjun]

Again, there is a resolution of an association which has been forwarded. It is at page 4. It says.

“(i) The Delhi University Teachers’ Association has requested the Delhi University to run the College.

(ii) The Academic Council of the Delhi University has constituted a Committee to look into the whole question.

(iii) Government should keep the strong feelings of the teachers and the Academic Council Members..”

What has the teachers of Humanities got to do with medical faculty? I do not understand. Here, the Vice Chancellor has written a letter suggesting taking over. Again, a resolution was adopted. In the light of all these things, medical students were very restive. They even gheraoed the Principal. Again, recently, to have a unified coordination, Dr. Bisht was appointed. For this unified coordination, Dr. Bisht was appointed, but this was also totally rejected by the pupils. Now the students want complete take over. Either you take it over, or let the University do it. Since the University can only conduct examinations and it is an academic institution, it will be wise on the part of the Government of India to take over the administration immediately and see that hostels are constructed immediately. So far as the barracks and their vacation by the Defence people are concerned—the hon. Minister of Housing was very generous to give some accommodation to the Defence personnel—all these things are not going to help the medical profession, with which everybody has got some concern. Therefore, I request the hon. Minister to let us know: **within how much prescribed time he is going to take over the institution as a whole, and then arrange for the proper construction of library and hostel facilities and for the provision of other amenities required for**

the medical students, to continue their profession? Or else, you completely close that institution and send all those medical students to the Maulana Azad Medical College or some other college and teach them regularly there. It should be a time-bound programme.

**SHRI RABI RAY:** I want to remove one misconception which both the Members who have put the questions, have. That misconception relates to Dr. Bisht. On the 24th of last month when we arrived at an agreement, it was decided that Dr. Bisht would do it. He agreed. Both the Members are under a misconception that he refused. *(Interruption)*. Rejection was a previous decision. On the 24th of last month, we decided to send him, but the students rejected the whole agreement. That is the problem. I told you that Dr. Bisht was to be sent.

And I think one fundamental thing has been lost sight of by both the Members. It is that these are all interim arrangements. The entire medical complex is being built at Shahdara, and we have already sanctioned Rs. 8.72 crores. The total expenditure is Rs. 15.19 crores. It is only an interim arrangement and during this interim arrangement, these difficulties have cropped up. Hence, as I told you earlier, the Ministry, I think, will have no other go but to take over the institution.

12.59 hrs.

**SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1978-79**

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):** I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1978-79.

**MR. DEPUTY-SPEAKER:** Now matters under rule 377. Dr. Vasant Kumar Pandit. We will have the lunch hour after we finish matters under rule 377.